

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.2160
ANSWERED ON 06.08.2026

BED AND BREAKFAST SCHEME IN ANDHRA PRADESH

2160 SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of **TOURISM** be pleased to state:

- (a) the aims and objectives and status of implementation of Bed and Breakfast Scheme;
- (b) the details of applications submitted from each district of Andhra Pradesh under Bed and Breakfast Scheme during the last three years and the current year, year-wise and district-wise;
- (c) how many units have been registered out of total applications submitted under B&B Scheme from Andhra Pradesh, district-wise, during the last three years and the current year;
- (d) whether there are any units pending for registration/verification; and
- (e) if so, details thereof and reasons for pendency?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a): Ministry of Tourism classifies fully operational rooms of Bed & Breakfast Facilities on a voluntary basis in States & Union Territories of India where the respective State Government / UT Administration does not have its own scheme for approval / classification/ accreditation of Bed & Breakfast.

This initiative aims at providing a clean and affordable place for foreigners and domestic tourists alike including an opportunity for tourists to stay with a local family to experience their customs and traditions and relish authentic Indian customs.

(b) to (e): Since the Government of Andhra Pradesh has notified their own Homestays/Bed & Breakfast (B&B) Policy vide G.O.MS.No. 32 Youth Advancement, Tourism and Culture (Tourism) Department dated 08.10.2025, the classification of B&B is conducted by the State. As informed by the State Government of Andhra Pradesh, 1,030 homestays and B&B have applied at AP Homestays and B&B Portal. The details are enclosed at **Annexure I**.

ANNEXURE I

STATEMENT IN REPLY TO PARTS (B) TO (E) OF RAJYA SABHA UNSTARRED QUESTION NO.2160 ANSWERED ON 06.08.2026 REGARDING BED AND BREAKFAST SCHEME IN ANDHRA PRADESH RAISED BY SHRI YERRAM VENKATA SUBBA REDDY

District Wise Status Report:

S. No	District Name	Property Register	SP Verified	SP Pending	SP Reject	DTO Verified	DTO Pending	DTO Reject	DLC Verified	DLC Pending	DLC Reject
1	ALLURI SITHARAMA RAJU	26	20	3	2	19	1	2	19	0	2
2	ANAKAPALLI	10	6	3	1	4	2	1	4	0	1
3	ANANTHAPURAM	212	188	8	15	182	6	5	181	1	5
4	ANNAMAYYA	0	0	0	0	0	0	0	0	0	0
5	BAPATLA	1	0	1	0	0	0	0	0	0	0
6	CHITTOOR	46	19	23	2	18	1	1	18	0	1
7	DR BR AMBEDKAR KONASEEMA	6	2	4	0	2	0	0	2	0	0
8	EAST GODAVARI	66	35	11	11	32	3	0	31	1	0
9	ELURU	12	9	2	0	9	0	0	9	0	0
10	GUNTUR	50	49	1	0	49	0	0	47	2	0
11	KAKINADA	45	44	1	0	44	0	0	44	0	0
12	KRISHNA	0	0	0	0	0	0	0	0	0	0
13	KURNOOL	38	31	6	1	31	0	1	29	2	1
14	NANDYAL	0	0	0	0	0	0	0	0	0	0
15	NANDAMURI TARAKA RAMA RAO	35	28	5	0	28	0	0	28	0	0
16	PALNADU	2	2	0	0	2	0	0	2	0	0
17	PARVATHIPURAM MANYAM	2	0	2	0	0	0	0	0	0	0
18	PRAKASAM	3	3	0	0	3	0	0	3	0	0
19	SRI POTTI SRIRAMULU NELLORE	11	10	1	0	10	0	0	10	0	0
20	SRI SATHYA SAI	1	0	1	0	0	0	0	0	0	0
21	SRIKAKULAM	32	29	3	0	29	0	0	29	0	0
22	TIRUPATI	146	118	28	0	118	0	0	118	0	0
23	VISAKHAPATNAM	252	249	2	0	234	15	0	234	0	0
24	VIZIANAGARAM	10	10	0	0	10	0	0	10	0	0
25	WEST GODAVARI	0	0	0	0	0	0	0	0	0	0
26	YEDUGURI SANDIREDDY RAJASEKHARA REDDY	24	21	3	0	20	1	0	20	0	0
	Grand Total	1030	873	108	32	844	29	10	838	6	10

*SP- Superintendent of Police

DTO- District Tourism Officer

DLC-District Level Committee
